

**श्री वाजपेयी :** हजारों की संख्या में पाकिस्तानी बिना पासपोर्ट के भारत में रहते हैं अथवा पारपत्र की अवधि समाप्त होने के पश्चात् भी यहां बने रहते हैं, क्या इस तथ्य का पश्चिमी पाकिस्तान और पूर्वी पाकिस्तान के बीच रेल मार्ग जारी करने का निर्णय करते समय ध्यान में रखा गया था ?

**श्री गो० ब० पंत :** रेलमार्ग तो अभी जारी नहीं हुआ है ।

**Shri Vajpayee:** The decision was announced on the floor of the House.

**Mr. Speaker:** But the Home Ministry is not responsible for this.

**Shri Vajpayee:** Are we to understand that the Railway Ministry will take a decision without considering all the aspects of the question?

**Mr. Speaker:** He may table a question on this later on.

**Shri G. B. Pant:** I am also responsible.

**Shri Vajpayee:** The Home Minister says that he is also responsible.

**Shri G. B. Pant:** Yes, as a member of the Government.

**Shri Vajpayee:** May I repeat the question?

**Shri Bimal Ghose:** At an earlier stage an announcement was made by the Government that no decision has yet been taken in the matter.

**Shri G. B. Pant:** I did not follow the question of Shri Ghose.

**Mr. Speaker:** We are going away from one question to the other. Let us not stray way into another question, however relevant it may appear to be.

**Shri Hem Barua:** In view of the fact that there are more than about 5,000 Pakistani nationals in this country without passports who have been detected, may I know whether Government propose to repatriate them and send them back to their homeland?

**Mr. Speaker:** Will they be repatriated to their homeland?

**Shri G. B. Pant:** Yes.

**Chhattar Manzil Palace, Lucknow**

\*1087. **Shrimati Ila Palchoudhuri:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to his statement in Lok Sabha on the 9th September, 1960, regarding Cracks in the Chhattar Manzil Palace, Lucknow and state:

(a) whether the Special Committee of Experts appointed to carry out detailed investigation in regard to the safety of the Chhattar Manzil and the advisability or otherwise of the Central Drug Research Institute remaining there has submitted its report; and

(b) if so, details thereof and Government's decision in the matter?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) Committee has completed its investigations and its report is under compilation.

(b) Details are not yet available.

Sir, with your permission, I may indicate some of the broad conclusions of the Committee. The first conclusion is that the recent unprecedented floods in the Gomati river did not cause any damage to the structure. Secondly, considering the age of the building, the basement is in a safe state of preservation except for a few minor cracks. Thirdly, the Committee, after examining the main dome has declared it safe. Fourthly, the Committee has recommended that a light folded plate roof of reinforced concrete be provided over the swimming pool extension in place of the reinforced concrete slabs originally proposed.

**Shrimati Ila Palchoudhuri:** Has the Committee taken the samples of the soil and investigated whether the soil has got any corroding salts and whether it is capable of bearing the present building?

**Shri Humayun Kabir:** I have said that this committee is a committee of experts and it has stated that the structure is safe. All those aspects mentioned by the hon. Member must have been considered by the Committee of experts.

**Shrimati Ila Palchoudhuri:** I agree that I am not an expert on that. But the two domes have been demolished. From the point of view of tourist interest what is being done to conserve these two domes in the character of the Chhattar Manzil, as it should be?

**Shri Humayun Kabir:** First of all, it is now a science laboratory and, therefore, the antiquarian interest is of very little importance. Also, we propose to completely modernise the building and not to preserve it as an antiquarian building.

**Shrimati Ila Palchoudhuri:** We are told that Rs. 14 lakhs were spent on housing and Rs. 20 lakhs on equipment. May I know how much more has to be spent to make it quite safe so that these Rs. 20 lakhs may not be wasted?

**Shri Humayun Kabir:** I am afraid, the hon. Member did not listen to what I said. The expert committee has stated the building is safe. I do not know why the hon. Member still says that it is not safe.

#### Barauni Refinery

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\*1088. { **Shri P. K. Deo:**  
          **Shri Rami Reddy:**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the progress made in the construction of oil refinery at Barauni:

(b) when it will be completed; and

(c) what is the annual production capacity of this refinery and what by-products will be produced and in what quantity?

**The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha):** (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 101].

**Shri P. K. Deo:** From the statement we find that the first Barauni unit will be commissioned by October 1962 and the second unit by April 1963. For the proper functioning of this refinery, pipelines that will carry oil from the oilfields to Barauni are to be manufactured at Rourkela. So, what is the progress that has been made in the manufacture of pipelines at Rourkela?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** The pipes are already being manufactured at Rourkela. I would suggest to the hon. Member, who comes from that State, to pay a visit to the new pipe mills where it is already being manufactured.

**Shri P. K. Deo:** May I know whether there is any proposal to extend the pipeline from Barauni to Delhi for the transport of finished products?

**Sardar Swaran Singh:** There has been some thinking, but I do not think that the thinking has gone to the stage of the proposal yet.

**Shri P. C. Borooah:** May I know whether it is a fact that the original site of the Barauni refinery has been found to be unsuitable and for the development of the same an extra expenditure of Rs. 8 crores is needed? If so, may I know whether there is any proposal of a change in the original location and whether it is proposed to be amalgamated with the refinery at Noonmati?

**Sardar Swaran Singh:** There is no proposal to change the refinery site. The figure of Rs. 8 crores which the hon. Member has mentioned, is not correct. Some earth work is required to be undertaken at that site, for which technical advice has been taken. There is no proposal to shift the site.